

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2424

ANSWERED ON:27.08.2012

DELHI JAIPUR EXPRESSWAY

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**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the present status of Delhi-Jaipur Expressway which is proposed to be constructed on the lines of Yamuna Expressway to Agra;
- (b) whether route identification has been completed for the said Expressway;
- (c) if so, the total length and starting point of the said expressway and its distance in Delhi, Haryana and Rajasthan along with their share in its construction cost;
- (d) whether the Government proposes to develop real estate hubs alongside the Expressway;
- (e) if so, the details thereof and the source of funding for construction of this ambitious Expressway project along with its mode of construction;
- (f) whether any timeline has been fixed for land acquisition, getting other clearances and construction of the Expressway; and
- (g) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) (b) & (c) The study for fixing the alignment (Pre-Feasibility Study) of Delhi-Jaipur Expressway is currently under progress. The alignment of the proposed Expressway, including start and end points, is under discussion with the states of Delhi, Haryana and Rajasthan. The States of Rajasthan and Haryana have given in principle consent to an alignment which is to be finalized after concurrence of Govt. of Delhi.

(d) & (e) In order to firm up best suited model for implementation of Expressway projects, Government is considering various options including township development at certain pre-identified locations along the Expressway. The mode of construction has not yet been finalized at this stage.

(f) & (g) After finalization of the alignment, further Feasibility Study and Detailed Project Report is to be carried out to ascertain various project parameters and land requirement prior to initiating action for appointment of Concessionaire. As such, exact time frame cannot be ascertained at this stage.